

Indian sub-continent and current international problems of mutual interest were discussed. There was general agreement on most of the subjects discussed.]

**SUPPLY OF WHEAT AND OTHER FOOD-GRAINS TO BANGLADESH**

\*291. SHRI J. S. TILAK : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) what is the total quantity of wheat supplied to the Government of Bangladesh;

(b) what are the terms and conditions of the supplies made; and

(c) what is the quantity of other food-grains supplied to Bangladesh by our Government since 25th May, 1971 and the cost and the terms and conditions of such supplies?

**THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) :** (a) 650,000 tonnes of wheat are being supplied to the Government of Bangladesh.

(b) All supplies are being made free of cost.

(c) 100,000 tonnes of rice have been supplied, free of cost, since February, 1972. The question of making supplies before that date did not arise.

**NORTH-EASTERN SALANPUR COLLIERY**

\*292. SARDAR AMJAD ALI :  
SHRI KALYAN ROY :

Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) the scales of wages which are being paid to the workers of the North-East Salanpur Colliery, (West Bengal) and the details thereof;

(b) whether there has been a wage cut of the trammers;

(c) the number of workers whose names are in the B Form Register; and

(d) what steps have been taken by Government to implement the recommendations of the Coal Mines Wage Board in this colliery ?

**THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) :** (a) to (c) Information is being collected and will be laid on the Table of the House.

(d) The Wage Board recommendation being statutorily not enforceable, the management has been advised to implement the recommendations voluntarily in the interests of good industrial relations.

**AWARDS OF THE INDUSTRIAL TRIBUNAL**

\*293. SHRI SASANKASEKHAR SANYAL : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether the payment in respect of awards of the Industrial Tribunal in respect of 14 days *ad hoc* payment in recognition of good production for the year 1970-71 has been made by the Hindustan Steel Ltd., and if not the reasons thereof; and

(b) whether May Day has been announced as an additional paid holiday by the management of the Alloy Steel Plant, Durgapur; if not, the reasons therefor?

**THE MINISTER OF STEEL AND MINES (SHRI S. MOHAN KUMAR-MANGALAM) :** (a) and (b) A statement is laid on the Table of the House.

**STATEMENT**

(a) The award of the 9th Industrial Tribunal on the dispute relating to *ad hoc* payment of 14 days wages for the year 1970, to employees of the Alloy Steels Plant, Durgapur, was given on the 31st December, 1971. The Management of Hindustan Steel Limited are implementing the award.

(b) The award of the 19th Industrial Tribunal that May Day should be an additional paid holiday for the employees